NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.11.2026

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8376 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Greater Noida Industrial Development Authority Through Its Manager (Builder) Vs. Prabhjit Singh Soni Resolution Professional, For JNC Construction Private Limited & Another	U.N. Singh
2.	I.A. No. 8386 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Arihant Coal Sales India Pvt. Ltd Vs. ---	Atul Neema
3.	I.A. No. 8387 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Assistant Provident Fund Commissioner, Delhi (West) Vs. Naveen Kumar Jain, Liquidator of Xalta Food & Beverages Pvt Ltd	Kanhaiya Singhal
4.	I.A. No. 8392 of 2026 in Comp. App. (AT) No. ___ of 2026	Nigo's Properties Ltd. & Ors. Vs. Inderpreet Kaur Anand & Ors.	Anuj Tiwari
5.	I.A. No. 8393 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	351 Workmen of Vikas WSP Limited, through their Special Power of Attorney holder Atmaram Vs. Darshan Singh Anand, Resolution Professional of Vikas WSP Limited & Ors.	Gaurav Bharadwaj
6.	I.A. No. 8394 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Anil Kumar Sharma & Ors. Vs. Ajit Gyanchand Jain	Lokesh Malik

7.	I.A. No. 8395 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Uttar Pradesh Awas Evam Vikas Parishad Vs. Prabhjit Singh Soni Resolution Professional & Anr	Ritesh Agrawal
8.	I.A. No. 8396 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Prosys Buildcare Technologies Private Limited Vs. Tremco CPG (India) Private Limited	Lzafeer Ahmad B F
9.	I.A. No. 8397 of 2026 in Comp. App. (AT) No. ___ of 2026	Krupa Shah Vs. C. Mahendra Exports Ltd., Through The Liquidator Krishna Chamadia and Ors.	Ashish Pyasi
10.	I.A. No. 8398 of 2026 in Comp. App. (AT) No. ___ of 2026	SKN Haryana City Gas Distribution Private Limited & Ors. Vs. Regional Director, Northern Region & Ors.	Manu Beri
11.	I.A. No. 8399 of 2026 in Comp. App. (AT) No. ___ of 2026	Khandelwal Finstock Pvt. Ltd. & Anr. Vs. Rahul Sushilkumar Khandelwal & Ors.	Manish K Choudhary
12.	I.A. No. 8400 of 2026 in Comp. App. (AT) No. ___ of 2026	Sonajuli Plantations Private Limited & Anr. Vs. Ashish Giria, Resolution Professional of Hanuman Tea Company Limited (In CIRP)	Rites Goel
13.	I.A. No. 8401 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Commercial Tax Department, Circle 11, Indore (M.P.) Vs. MVK IPE LLP, Resolution Professional of Maharashtra Bio Fertilisers (India) Pvt. Ltd.	Mrinal Gopal Elker
14.	I.A. No. 8402 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sarita N. Kothari Vs. Manish Lalji Dawda Resolution Professsional Of Sheltrex Karjat Private Limited	Shrey Yadav

15.	I.A. No. 8403 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Alpa A. Kothari Vs. Manish Lalji Dawda Resolution Professsional of Sheltrex Karjat Private Limited	Shrey Yadav
16.	I.A. No. 8407 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Amulya Kumar Mishra Through Suspended Director Vs. Krone Finstock Private Limited & Ors.	Shrey Chathly
17.	I.A. No. 8434 of 2026 in Comp. App. (AT) No. ___ of 2026	Rakesh Malhotra Vs. Vidyut Metallics Private Limited & Ors.	Palash S Singhai
18.	I.A. No. 8462 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 1430 of 2026	Kirti Kishore Padave Vs. Ashok Kumar Golechha & Ors.	Avanti Kher

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